

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/17/2016
NAME OF THE PETITIONER(S) : T.C. Alexander and 2 others
NAME OF THE RESPONDENT(S) : Rashtra Deepika Limited and 10 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	K. Manoj Menon	Counsel for R ₁ in CP + CA	Neelakantam
2.	B. Vasanthan	Counsel for R ₅ + R ₈ in CP + R ₄ , R ₅ + R ₉ in CA	Neelakantam
3.	D. Jayalakshmi KDRB co	Petitioner Counsel	D. Jayalakshmi
4.	Ramji. S	Counsel for R ₆ in main CP	Ramji. S

ORDER

Counsel for Petitioner present. Counsels for R₁, R₅, R₆ and R₈ present. There is no representation on behalf of R₂, R₃, R₄ and R₇. During the last hearing, Petitioner is directed to send private notice to R₇. The same has been served and the proof of service is placed on the file. In spite of the service, there is no representation on behalf of R₇. Therefore, service against R₇ is held sufficient. R₇ is proceeded *ex parte*. Put up on 18.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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